

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 73 OF 2019 IN
DFR NO. 3722 OF 2018 &
IA NOS. 39, 342 & 462 OF 2019

Dated: 29th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Limited

.... Appellant(s)

Versus

CLP Power India Private Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee
Mr. Janmali M. for R-1

ORDER

[IA No. 462 of 2019 – For Amendment]

We have heard learned counsel, Ms. Ranjitha Ramachandran, appearing for the Appellant and the learned counsel, Mr. Vishrov Mukherjee, appearing for the first Respondent on IA No. 462 of 2018 filed by the Appellant for amendment.

Second Respondent, though served, is unrepresented.

In the light of the submission of the counsel for the Appellant and the reasons stated in the Application, the same are accepted. IA, being IA No. 462 of 2019 is allowed.

The counsel for the Appellant is permitted to carry out the necessary amendment during the course of the day and, further, directed to file the amended cause title within one week i.e. by 05.04.2019 in the Registry, after duly serving copy to the counsel for the first Respondent. Accordingly, the instant IA is disposed of.

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The learned counsel for the first Respondent prays for one week to file his reply to the IA No. 39 of 2019 filed by the Appellant for condonation of delay in filing the appeal.

Submission of the counsel for the first Respondent, as stated supra, is placed on record.

The counsel for the first Respondent is permitted to file his reply to the IA No. 39 of 2019 filed by the Appellant for condonation of delay in filing the appeal on or before 05.04.2019, after duly serving copy of the same to the counsel for the Appellant.

List the matter on **08.04.2019**, as agreed by the counsel for the Appellant and the first Respondent.

(Ravindra Kumar Verma)
Technical Member
vt/mk

(Justice N.K. Patil)
Judicial Member